## NATIONAL COMPANY 16W TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or<br>C.A. No. | T.P.<br>No. | Purpose | Section   | Name of the Parties<br>M/s. / Mr. |
|-------------------------|-------------|---------|---|-----------------------------------|
| CP 65/2013              | TP          | For     | 397/ 398 Ajay Kumar Jain & Another Vs Tech Vulc |                                   |
|                         | 52/16       | hearing | Solutions India Pvt. Ltd., & 6 Others.          |                                   |

| SL. | NAME (IN CAPITAL) |                        | SIGNATURE |
|-----|-------------------|------------------------|-----------|
| NO. | & PHONE NUMBER    | REPRESENTATION TO WHOM |           |
|     |                   |                        |           |

## ORDER

No representations from both the parties. Registry received final valuation report sent by the Valuer. Therefore, matter is again listed for hearing both sides. Issued notice to both sides. Registry to address letter to both sides to appear before this Tribunal to offer comments, if any, on the final report of the Valuer and further hearing on main matter. List it on 06.02.2018.

Member (T)

Member (J)